

(a) whether ex-servicemen have been made eligible for 'on-request loans' under SEMFEX Scheme;

(b) if so, whether all District Soldier Welfare Boards have been informed accordingly;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Subject to their satisfying the prescribed conditions, ex-servicemen including disabled service personnel and widows of service personnel, are eligible for loan assistance under SEMFEX-I and SEMFEX-II Schemes. They have to apply to the concerned Zila Sainik Board/Rajya Sainik Board for this purpose.

(b) and (c). Salient features of the two schemes were brought to the notice of the Rajya Sainik Boards and, through them, the Zila Sainik Boards, by the Directorate General Resettlement in May 1987 and February 1988 respectively.

(d) Does not arise.

[English]

#### **Delay In Sanctioning Pension to Armed Forces Personnel**

7755. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether inordinate delay is taking place in sanctioning pension to the armed forces personnel and civilians, employed in Armed Forces Headquarters:

(b) if so, the reasons therefor; and

(c) the number of cases in which pension has not yet been sanctioned together with the steps taken to minimise the delay in the sanction of pension and pensionary benefits in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) Does not arise.

(c) As on 31st March, 1990, pension had not been sanctioned in 171 cases of Armed Forces Personnel. Pension has not been sanctioned in 6 cases of Civilians employed in Armed Forces Headquarters. Several steps like simplification and rationalisation of procedures, computerisation of notification of service pension of personnel below Officer rank and Civilians, timely initiation and correct completion of pension claim documents have been taken to minimise the delay in the sanction of pension and pensionary benefits.

#### **Regional Sports Coaching Centres In Maharashtra**

7756. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have set up a number of regional sports coaching centres in Maharashtra for providing coaching facilities in various sports disciplines;

(b) if so, the details thereof and the proposals under consideration for providing such facilities in Maharashtra State and Vidarbha region in particular;

(c) the number of stadia constructed/proposed to be constructed in Maharashtra and the names of the Stadia being managed and utilised by the Sports Authority of India;

(d) whether Government are consider-